

GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
DEPARTMENT OF REVENUE  
**LOK SABHA**  
**UNSTARRED QUESTION NO-30**  
ANSWERED ON- 29/11/2021

**GST COMPENSATION**

30. SHRI TALARI RANGAIAH:  
SHRI KURUVA GORANTLA MADHAV:  
SHRI P.V. MIDHUN REDDY:  
SHRI POCHA BRAHMANANDA REDDY:  
SHRI MAGUNTA SREENIVASULU REDDY:  
DR. BEESETTI VENKATA SATYAVATHI:  
SHRIMATI CHINTA ANURADHA:

Will the Minister of FINANCE be pleased to state:-

(a) whether the Government has released the Goods and Services Tax (GST) compensation to the States recently;

(b) if so, the details thereof;

(c) whether any back to back loan amount has been released in view of the shortfall in GST compensation during the current financial year; and

(d) if so, the details thereof?

**ANSWER**

THE MINISTER OF STATE IN MINISTRY OF FINANCE  
(SHRI PANKAJ CHAUDHARY)

(a) to (b):- Yes Sir. Recently, Centre released Rs. 17,000 crore on 03.11.2021 towards GST compensation to States from the Compensation Fund. Details of GST compensation released to States/ UTs is as per details in Annexure-I. This is in addition to GST compensation of Rs. 43,303 crore released to States and Rs. 1.59 lakh crore as back to back assistance during the current financial year. During 2020-21, Centre had released compensation of Rs. 1,36,988 crore and back to back assistance of Rs. 1.1 lakh crore.

(c) to (d):- Yes Sir, as per decision in 43rd GST Council meeting, Centre has borrowed Rs. 1.59 lakh crores from the market through special window and passed on to the States/UTs as back-to-back loan to help the States/UTs to meet the resource gap due to shortfall in release of GST compensation as per details in Annexure-II.

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**Details of GST compensation released to States/ UTs on 03.11.2021**

<b>S. No.</b>	<b>Name of State/UT</b>	<b>Amount (Rs. In crore)</b>
<b>(1)</b>	<b>(2)</b>	<b>(3)</b>
1	Andhra Pradesh	543
2	Assam	160
3	Bihar	342
4	Chhattisgarh	274
5	Delhi	1155
6	Goa	163
7	Gujarat	1428
8	Haryana	518
9	Himachal Pradesh	178
10	J & K	168
11	Jharkhand	264
12	Karnataka	1603
13	Kerala	674
14	Madhya Pradesh	542
15	Maharashtra	3054
16	Meghalaya	28
17	Odisha	286
18	Puducherry	61
19	Punjab	835
20	Rajasthan	653
21	Tamil Nadu	1314
22	Telangana	279
23	Tripura	17
24	Uttar Pradesh	1417
25	Uttarakhand	270
26	West Bengal	772
	<b>Total</b>	<b>17000*</b>

\* Revenue collected by State of Arunachal Pradesh, Manipur, Mizoram, Nagaland and Sikkim is more than the revenue protected as per GST (Compensation to States) Act, 2017. Therefore, no GST compensation is admissible to these States.

**Details of Back to back loan released to States/ UTs in FY 2021-22**

<b>S. No.</b>	<b>Name of State/UT</b>	<b>Amount (Rs in crore)</b>
<b>(1)</b>	<b>(2)</b>	<b>(3)</b>
1	Andhra Pradesh	3272
2	Assam	1774
3	Bihar	6816
4	Chhattisgarh	4965
5	Delhi	6193
6	Goa	847
7	Gujarat	13040
8	Haryana	7394
9	Himachal Pradesh	2695
10	J & K	3845
11	Jharkhand	2484
12	Karnataka	18109
13	Kerala	8739
14	Madhya Pradesh	7011
15	Maharashtra	13782
16	Meghalaya	141
17	Odisha	6430
18	Puducherry	1096
19	Punjab	12132
20	Rajasthan	7268
21	Tamil Nadu	8095
22	Telangana	4569
23	Tripura	401
24	Uttar Pradesh	8140
25	Uttarakhand	3333
26	West Bengal	6425
	<b>Total</b>	<b>159000*</b>

\* Revenue collected by State of Arunachal Pradesh, Manipur, Mizoram, Nagaland and Sikkim is more than the revenue protected as per GST (Compensation to States) Act, 2017 and therefore, these States are not eligible for back to back loan under Special Window Scheme.